NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

Appeal No.614//KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th January 2018, 10.30 A.M.

Name of the Company Under Section		Evershine Tradelinks Pvt.LtdVs-Registrar of Companies, W.B 252 (3)		

1. A.K. UPADHTAY

ADV.

FOR PRITITIONER

18/1/18

ORDER

Ld. Counsel for the appellant is present.

The Registrar of Companies has filed detail paragraphwise report. Appellant may file rejoinder within 7 days with a copy in advance to the Registrar of Companies, West Bengal.

List it on 21/02/2018 for arguments.

(Jinan K.R.)

Member (J)

(V.P.Singh) Member (J)